

**Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016**

**Name of the corporate debtor: M/s Parerhat Gas Industries Ltd.; Date of commencement of liquidation: 02-Aug-2018; List of stakeholders as on: 04/03/2021**

(Amount in ₹)

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs								NA	
2	Liquidation costs incurred till date				2,17,189/-*				NA	
3	Secured financial creditors	1	132,54,94,918/-	1	132,54,94,918/-	0	0	0	1	
4	Unsecured financial creditors	Nil							2	
5	Operational creditors (Workmen)	Nil							3	
6	Operational creditors (Employees)	Nil							4	
7	Operational creditors (Government Dues)	2	47,99,39,210/-	1	47,99,39,210/-	0	0	0	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	Nil							6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	Nil							7	
<b>Total</b>			180,54,34,128/-		180,56,51,317/-					

\*Liquidation Cost includes expenses incurred upto 12<sup>th</sup> progress report.

**Annexure-1**

**Name of the corporate debtor: M/s Parerhat Gas Industries Ltd.; Date of commencement of liquidation: 02-Aug-2018; List of stakeholders as on: 04/03/2021**

**List of secured financial creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims Admitted					
1	Punjab National Bank			132,54,94,918/-	132,54,94,918/-		Yes	Yes	Gas Plant – Arazi no.- 423, 425(m), 426, 427/1, 428/1 and 428/2, Village Murka, Tehsil Mau, Distt, Chitrakoot, UP	132,54,94,918/-	100%			0		

**Annexure-2**

**Name of the corporate debtor: M/s Parerhat Gas Industries Ltd.; Date of commencement of liquidation: 02-Aug-2018; List of stakeholders as on: 04/03/2021**

**List of unsecured financial creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					

**Annexure-3**

**Name of the corporate debtor: M/s Parerhat Gas Industries Ltd.; Date of commencement of liquidation: 02-Aug-2018; List of stakeholders as on: 04/03/2021**

**List of operational creditors (Workmen)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
Nil														

**Annexure-4**

**Name of the corporate debtor: M/s Parerhat Gas Industries Ltd.; Date of commencement of liquidation: 02-Aug-2018; List of stakeholders as on: 04/03/2021**

**List of operational creditors (Employees)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted						

**Annexure-5**

**Name of the corporate debtor: M/s Parerhat Gas Industries Ltd.; Date of commencement of liquidation: 02-Aug-2018; List of stakeholders as on: 04/03/2021**

**List of operational creditors (Government Dues)**

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)					
1	Deputy Commissioner Commercial Tax, Prayagraj				42,96,48,892/-	42,96,48,892/-				100%		0	0	
2	Dakschinanchal Vidyut Vitran Nigam Limited				5,02,90,318/-	5,02,90,318/-				100%		0	0	

**Annexure-6**

**Name of the corporate debtor: M/s Parerhat Gas Industries Ltd.; Date of commencement of liquidation: 02-Aug-2018; List of stakeholders as on: 04/03/2021**

**List of operational creditors (other than Workmen, Employees and Government Dues)**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted						
Nil																

**Annexure-7**

**Name of the corporate debtor: M/s Parerhat Gas Industries Ltd.; Date of commencement of liquidation: 02-Aug-2018; List of stakeholders as on: 04/03/2021**

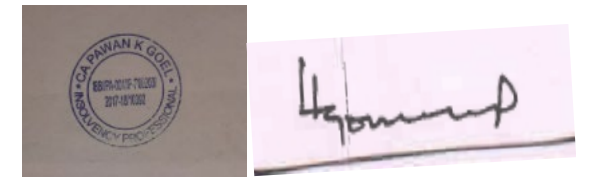
**List of other stakeholders, if any (other than financial creditors and operational creditors)**

(Amount in ₹)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
Nil																

**Dated: 26.11.2021**

**Place: Ghaziabad**



**Liquidator - PAWAN K. GOEL**

**Reg. No. IBBI/IPA-001/IPP00203/2017-18/10392**

**M/s Parerhat Gas Industries Ltd. (In Liquidation)**